OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the selection of Ms. Ritu Solanki D/o Sh. Krishan Solanki for the post of Parliamentary Reporter in Lok Sabha Secretariat, Technical Resignation of Ms. Ritu Solanki, Sr. Personal Assistant, is hereby accepted and she stands relieved of her duties from this office with immediate effect. The official shall be entitled for past service benefits defined in terms of Contribution Pension Scheme (New Pension Scheme), as per rules. Her lien is retained in this office for two years in terms of FR 13, Govt. of India's Orders 2 (2).

SF6 F3 (Sanjay Garg-I) Principal District & Sessions Judge (HQs): Tis Hazari Courts, Delhi

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Dated, Delhi the দ

- 1. The Executive Officer, Lok Sabha Secretariat, Parliament House Annexe, New Delhi- 110001.
- 2. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts/South-West District, Dwarka Courts, New Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- The Accounts Officer, Accounts Branch, South-West District, Dwarka Courts, New Delhi, to disburse her salary as per rules.
- 4. The PAO concerned through concerned Accounts Branch.

Copy forwarded for information & necessary action to:

- 5. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi/Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
- 6. The PRO/APRO, Tis Hazari Courts, Delhi/ South-West District, Dwarka Courts, New Delhi.
- 7. A.O. (J)/Branch Incharge, Recruitment Cell, Tis Hazari Courts, Delhi.
- Dealing Officials (Central, Tis Hazari Courts) Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
- 9. Dealing Officials (South-West District, Dwarka Courts, New Delhi) Leave Seat/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
- AD. The Web-Site Committee, Tis Hazari Courts, Delhi.
- 11. Ms. Ritu Solanki D/o Sh. Krishan Solanki, Sr. Personal Assistant, posted in the Court of Sh. Harshal Negi, Ld. JMFC-02, South-West District, Dwarka Courts, New Delhi, with the direction to tender her relieving report accordingly and also submit an undertaking that she will either revert to the parent Department/Office within the lien period or resign from the parent Department/Office at the end of that period.

(Dr. Suman Mahajan) A.O. (J), Admin-I Administration Branch-I, Central District Office of Principal District & Sessions Judge (HQs): Tis Hazari Courts, Delhi